

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 7747/2012

DR. P.N. SHUKLA & ORS.

Appellant(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

( [ HEARD BY : HON'BLE HIMA KOHLI AND HON'BLE RAJESH BINDAL, JJ. ] )

Date : 30-11-2023 This appeal was called on for judgment today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH  
HON'BLE MR. JUSTICE RAJESH BINDAL

For Appellant(s) Mr. Somesh Chandra Jha, AOR  
Ms. Pyoli, Adv.  
Mr. Amartya Ashish Sharan, Adv.  
Mr. Rahul Narang, Adv.

For Respondent(s) Mr. Gurmeet Singh Makker, AOR  
Mr. Mritunjay Kumar Sinha, AOR  
Mr. Amitesh Kumar, Adv.  
Ms. Priti Kumari, Adv.

Hon'ble Mr. Justice Rajesh Bindal has pronounced the reportable judgment in the matter heard by the Bench comprising Hon'ble Ms. Justice Hima Kohli and His Lordship.

The appeal is allowed in terms of the signed reportable judgment.

Pending application(s), if any, shall stand disposed of.

(SONIA BHASIN)  
COURT MASTER (SH)

(RANJANA SHAILLEY)  
COURT MASTER (NSH)

[Signed Reportable Judgment is placed on the file]